61	Written Answers	[ 9 NOV. 1	987] to Qi	uestions 62
compar other d THE DEPAI PETRO MINIS	nded benefits have been is nies and by when notices rugs will be issued? MINISTER OF STAT RTMENT OF CHEMIC D-CHEMICALS IN TRY OF INDUSTRY	in respect of	and (b) The require available, are given below). (c) to (g) Info	CHANDRA SINGH): (a red details, to the exter n in the Statement (se prmation, to the exter collected and laid on the Sabha.
Statem	ent			
SI. Na No.	ame of the Company		Name of the Drug	Amount Paid (Rs. )
1 N	M/s, Hoechst India Ltd.		Baralgan Ketone, Fru Glybenclamide, mine, Maleate. Methylte racycline their formulations.	semide, 2 Crores Phenira- Pyrilodine and
2 N	M/s. Cyanamid India Limi	ted.	Tetracyclines and t formations.	heir 2 lakhs
Sales	Sales turn over of enzyme preparations 128. SHRIMATI RATAN KUMARI: Will the Minister of INDUSTRY be pleased to state:		(b) and (c) Sales turn-over	
the M state:			<ul> <li>formulations is not monitored.</li> <li>(d) The engymes preparations were mincluded in the list of Category II dru recommended by the Kelkar Committee f price control. Copies of the Kelk Committee report are available in the Parliament Library.</li> </ul>	
(a) whether it is a fact that all the enzyme preparations have been price decontrolled;				
(h)	whether it is also a fact	t that the total		

sales turn-over of enzyme preparations is more than 25 crores;

(c) what was the sales turn-over of Bestozyme, Vitazyme, Molyzyme, ludizyme, aristozyme and unienzyme during the last two years, - yearwise; and

(d) what are the criteria by virtue of which enzyme preparations have been excluded from price control?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) Yes. sir.

ipany	Name of the Drug	Amount I alu
		(Rs. )

of

not ugs for kar the

## Village electrification in Uttar Pradesh

129. DR. MOHD. HASHIM KIDWAI: Will the Minister of ENERGY be pleased to state;

(a) the number of villages in Uttar Pradesh which have not been electri fied till October 31, 1987;

(b) by when these villages are likely to be electrified; and

(c) what is the total amount of money required to electrify these villages?

THE MINISTER OF STATE INTHE OF POWER DEPARTMENT INTHE MINISTRY OF ENERGY(SHRIMATI SUSHILA ROHATGI):(a, ) As per available, there are 40012

villages in Uttar Pradesh as per 1971 census which were yet to be electrified at the end of September, 1987.

(b) These villages are expected to be electrified by 1994-95 subject to the availability of requisite resources and other inputs.

(c) As per broad assessment, an amount of the order of Rs. 550 crores would be required beyond March, 1988, to electrify these villages.

## Setting uip of industries in A. P.

130. SHRI PRABHAKAR RAO KALVALA: Will the ' Minister of INDUSTRY be pleased to state:

(a) whether the Central Government have taken any decision to set up industries in Medak, Nalgonda, Khamman and Ranga Reddi districts of Andhra Pradesh during 1987-88; and

(b) if BO, what are the details of such industries and the places selected for setting up those industries?

THE MINISTER OF INDUSTRY (SHRI VENGAL RAO): (a) and (b) The information is being collected and will be laid on the Table of the House.

## **Cement production**

131. SHRI PARVATHANENI UPEN DRA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that this year the cement production in the country has been less than that in the previous year;

(b) if so, what are the reasons for the shortfall in the production of cement; and

(c) what steps  $ar_e$  being taken by Government to increase production of cement in the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b) Cement production during the period April, 1987 to September '87 was 18. 55 million tonnes as against that of 16. 81 million tonnes during the period April '86 to Sept '86 last year.

However, the production of 18. 55 million tonnes between April to Sep tember '87 is short of the target, of 19. 73 million tonnes by 1. 18 million tonnes mainly due to severe power cuts in the States of Rajasthan, Karnataka, Tamil Nadu and Andhra Pradesh and irregular power supply in the States of Bihar and Gujarat.

(c)  $Th_e$  following steps have been taken to increase the production of Cement in the country: -

New Units commencing production on or after 1-4. 86 and those commencing production between 1. 1. 82 and 31. 3. 86 are entitled to excise rebate of Rs. 50 per tonne and Rs. 20 per tonne reespectively provided their production in the relevant financial year is not less than 30% of the licensed capacity (as may be certified by the Development Commissioner for Ce ment Industry). The rebate will be admissible till the 31st March, 1990.

The levy obligation of Cement In dustry has been, recently, further reduced as per the details given be low:

- (1) New Cement Units commencing produc- —From 30% to 15% of actual production tion on or after 1-4-86.
- (2) Cement Units which had commenced —From 30% to 20% of actual production, production-between 1-1-82 and 31-3-86.
- (3) Units declared sick and expansions —From 40% to 30% of actual prod c ion" materialising after i-1-82.
- (4) All other units viz. those in production (4) All other units viz. those in production (50%) to (50%) of actual production (50%) to (50%) of actual production (50%) of actual productin (50%) of actual produc